



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.07.2023

### NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 444 of 2022 & I.A. No. 3802 of 2022 <b>(PH)</b>	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors. <b>With</b>	11.07.2023	04.08.2023
2.	Comp. App. (AT) (Ins) No. 651 of 2022 <b>(PH)</b>	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. <b>With</b>	11.07.2023	04.08.2023
3.	Comp. App. (AT) (Ins) No. 370 of 2022 <b>(PH)</b>	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. <b>With</b>	11.07.2023	04.08.2023
4.	Comp. App. (AT) (Ins) No. 602 of 2022 & I.A. No. 2900 of 2023 <b>(PH)</b>	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr. <b>With</b>	11.07.2023	04.08.2023

5.	Comp. App. (AT) (Ins) No. 1379 of 2022 & I.A. No. 4311, 4312, 4733 of 2022 <b>(With Defects)</b> <b>(PH)</b>	Girish Chander Joshi Vs. Orris Infrastructure Pvt. Ltd. & Ors.	11.07.2023	04.08.2023
6.	Comp. App. (AT) (Ins) No. 37 of 2021 <b>(PH)</b>	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	07.07.2023	04.08.2023
7.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 <b>(PH)</b>	State Bank of India Vs. Venugopal Dhoot & Ors. <b>With</b>	24.07.2023	14.08.2023
8.	Comp. App. (AT) (Ins) No. 467 of 2020 <b>(PH)</b>	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. <b>With</b>	24.07.2023	14.08.2023
9.	Comp. App. (AT) (Ins) No. 639 of 2020 <b>(PH)</b>	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors <b>With.</b>	24.07.2023	14.08.2023
10.	Comp. App. (AT) (Ins) No. 640 of 2020 <b>(PH)</b>	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	24.07.2023	14.08.2023
11.	Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022 <b>(PH)</b>	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	21.07.2023	16.08.2023
12.	Comp. App (AT) No. 360 of 2019 <b>(PH)</b>	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	24.07.2023	17.08.2023
13.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd.  <b>With</b>	10.07.2023	01.08.2023

<b>14.</b>	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	<b>10.07.2023</b>	<b>01.08.2023</b>
<b>15.</b>	Comp. App. (AT) (Ins) No. 873 of 2022 <b>(PH)</b>	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Jaypee Healthcare Ltd.	<b>10.07.2023</b>	<b>01.08.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar